Information Note to the Press (Press Release No. 159/2026)

For Immediate Release

Telecom Regulatory Authority of India

Extension of last date for submission of comments from stakeholders on the 'Draft Telecommunication (Broadcasting & Cable) Services DRM Based Digital Addressable Systems Audit Manual, 2026'

New Delhi, 17th November 2026 - The Telecom Regulatory Authority of India (TRAI) has released the 'Draft Telecommunication (Broadcasting & Cable) Services DRM Based Digital Addressable Systems Audit Manual' (hereinafter referred to as 'Draft DRM Audit Manual') on 9th October 2026 for seeking the comments of stakeholders. The last date for submission of comments on the 'Draft DRM Audit Manual' by the stakeholders was fixed as 30th October 2026.

2. Due to requests received from stakeholders for extension of time for submission of comments, the last date for submission of written comments was extended up to 13th November 2026.

3. Now, on requests received from stakeholders for extension of time for submission of comments on the above-mentioned 'Draft DRM Audit Manual', it has been decided to further extend the last date for submission of written comments up to 19th November 2026. No request for any further extension of time for submission of comments shall be considered.

4. The comments may be sent, preferably in electronic form at advbcs-2@trai.gov.in and jtadvbcs-3@trai.gov.in. For any clarification/information, Dr. Deepali Sharma, Advisor (B&CS), may be contacted at Tel. No.: +91-11-20907774.

17/11/2026

(Harinder Kumar)
Secretary, TRAI